

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**

**COURT III**

22. I.A. 3651/2022  
I.A. 2972/2021  
I.A. 1023/2021  
I.A. 2412/2020  
IN  
C.P.(IB)-54(MB)/2019

CORAM: SHRI KULDIP KUMAR KAREER, MEMBER (J)  
MS. MADHU SINHA, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **17.01.2023**

NAME OF THE PARTIES: R.H. Petroleum Pvt Ltd.

V/s.

Tag Offshore Ltd

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

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**ORDER**

Due to paucity of time, the matter could not be heard. List this matter on  
**07.03.2023.**

Sd/-  
MADHU SINHA  
Member (Technical)  
/RKS/

Sd/-  
KULDIP KUMAR KAREER  
Member (Judicial)